

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
(Through web-based Video-Conferencing Platform)

ITEM No. 09
IA Nos.147/2020, 111, 131, 93, 123, 126,
134, 209, 233/2021, 263, 413/2022,
117, 172, 528/2023 in
CP (IB) No.154/BB/2017

IN THE MATTER OF:

State Bank of India	...	Petitioner
Vs.		
M/s. Deepak Cables (India) Ltd.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on: 25.08.2023

CORAM:

JUSTICE (RETD.) T. KRISHNAVALLI
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For IA 147/2020	:	Shri Anal Shah, Adv. for Applicant
For IA 93/2021	:	Shri Avinash Balakrishna, Adv. for R-7, R8
For IA 111/2021	:	Ms. Shiraja S., Adv. for Applicant
For IA 126/2021	:	Shri Anirudh R.S., Adv. for R-4
For IA 209/2021	:	Shri Abhishek Sriram, Adv. for R-15, R-16
For IA 131/2022	:	Shri T. Ravichandran, Adv. for Applicant
For IA 131/2022	:	Ms. Shiraja S., Adv. for Respondent
For IA 263/2022	:	Shri Atul Madhavan, Adv. for Respondent
The Liquidator	:	Shri Ravindra Beleyur
For the Liquidator	:	Shri Ullasa B.C., PCS

ORDER

IA No.528 of 2023:

1. This application has been filed by the Applicant-Liquidator of the Corporate Debtor under Regulation 15 of IBBI (Liquidation Process) Regulations, 2016 seeking to take on record the 16th Progress Report.
2. Heard the Ld. Counsel appearing for the Applicant-Liquidator.

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3. In the circumstances and for the reasons mentioned in the Application, the present IA is allowed by taking on record the 16th Progress Report filed by the Liquidator of Corporate Debtor for the period 01.04.2023 to 30.06.2023.

4. Accordingly, **IA No.528 of 2023 stands disposed of.**

IA No.131 of 2022:

- 1.** Heard the Ld. Counsels for the Parties.
- 2.** Ld. Counsel for the Applicant is at liberty to file necessary Memo with respect to the deletion of Respondent in the array of Parties.
- 3.** List this IA on **06.10.2023** along with other IAs.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Krishna

Sd/-
T. KRISHNAVALLI
MEMBER (JUDICIAL)